

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	1	1,49,75,000	1	1,49,75,000	0	0	0	6	KALIDINDI VENKATESWARA RAJU
7	Operational creditors (Government Dues)	2	69,38,935	2	69,38,935	0	0	0	7	ESIC & EPFO
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	2,95,000	1	2,95,000	0	0	0	8	Ganesh Venkat & Co.
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total			2,22,08,935		2,22,08,935					

Annexure-1

Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

S. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL																

Annexure-2

Name of the corporate debtor: **M/s HEMARUS THERAPEUTICS LIMITED**; Date of commencement of CIRP: **07/11/2023**; List of creditors as on: **28/11/2023**

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

S. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL															

Annexure – 3

Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
NIL																

Annexure – 4

Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, If any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
Nil															

Annexure – 5

Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of operational creditors (Workmen)

(Amount in ₹)

S. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable						
NIL															

Annexure – 6

Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of operational creditors (Employees)

(Amount in ₹)

S. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable						
1.		KALIDINDI VENKATES WARA RAJU	PAN: AHTPK9661R	24/11/2023	1,49,75,000	1,49,75,000	Salary Due								

Annexure – 7

Name of the corporate debtor: **M/s HEMARUS THERAPEUTICS LIMITED**; Date of commencement of CIRP: **07/11/2023**; List of creditors as on: **28/11/2023**

List of operational creditors (Government dues)

(Amount in ₹)

S. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under Verification	Remarks, if Any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1.	Employees' State Insurance Corporation	State Government	Established under Section 3 of ESI Act, 1948	23/11/2023	7,21,513	7,21,513	Statutory Dues	-	-	-	Nil	-	-	-	-	-
2.	Employee's Provident Fund Organization	Central Government		21/11/2023	62,17,422	62,17,422	Statutory Dues	-	-	-	Nil	-	-	-	-	-

Annexure – 8

Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

S. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1.	Ganesh Venkat & Co.	Firm Reg.No. 0005293s	27/11/2023	2,95,000	2,95,000	Services	-	-	-							

Annexure – 9

Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

S. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						
NIL															